

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 31, 2020

No. 1434 /Admin. (Services)/2020

Pursuant to Government O.M. No. 923/II-4-2019 dated 23.04.2020 and in exercise of the powers conferred by Rule 27-A of U.P. Higher Judicial Service Rules, 1975 (as amended) and all other powers enabling in this behalf, the High Court is pleased to grant Super Time Pay Scale of Rs. 70290-1540-76450/- to **Sri Kautilya Gaur** (Date of birth-20.01.1962), an officer of U.P. Higher Judicial Service, as per G.O. No. 3195/II-4-2003-45 (12)/1991 T.C., dated 04.08.2003, read with G.O. No. 793/II-4-2010-45(12)/91 T.C., VI dated 30.4.2010 and No. 1122/II-4-2011-45(12)/91 T.C.-6 dated 18.5.2011 from **01.10.2015** against the supernumerary post created for the period 01.10.2015 to 31.07.2018 and thereafter, vacancy caused due to retirement of Sri Piyush Chandra Srivastava on 31.07.2018.

BY ORDER OF THE COURT,

sd/-

**(AJAI KUMAR SRIVASTAVA-I)
REGISTRAR GENERAL**

No. 288/Admin. (Services)/2020, Dated: Allahabad: July 31, 2020

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, Uttar Pradesh Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue, Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).
8. Sri Kautilya Gaur, Chairman, State Transport Appl. Tribunal, Lucknow.
9. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Registrar (Judicial) (Inspection), High Court, Allahabad.
13. The Joint Registrar (Judicial) (Computer), High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad
15. The Deputy Registrar (Budget), High Court, Allahabad.
16. The Deputy Registrar (Admin.), High Court, Allahabad.
17. The Assistant Registrar (Admin. A-2 Section), High Court, Allahabad.
18. The Assistant Registrar (Admin.A-3 Section), High Court, Allahabad.
19. The Assistant Registrar (Admin. C Section), High Court, Allahabad.
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

sd/-

**(ATUL SRIVASTAVA)
REGISTRAR (J)(SERVICES)**